

Date of
Order

Orders

20-12-90

Applicant present in person.
 Mr. N. C. Choudhary proxy counsel for
 Mr. G. P. Soral counsel for respondents
 may be listed for
 hearing on 20-3-91 as prayed
 by learned proxy counsel for
 the respondents.

(T. S. Oberoi)
 J.M.

(Kaushal Kumar)
 Vice Chairman

20.3.91

None present for the applicant
 Mr. G. P. Soral counsel for respondents.

T.A. is dismissed in
 default of non-prosecution.

Gopal Krishna
 Member (Judl.)

(Kaushal Kumar)
 Vice Chairman

Copy of order sent to pet. & resp.
 Vide no. 1202 of 1203 Dt. 2-4-91 KUK